

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001483/2021	RUPEN BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /94 /2020 () //
2	BLAPL/0001484/2021	TILOTTAMA DAS PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANTAPADA /189 /2018 () //
3	BLAPL/0001485/2021	MUNA DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PATTAMUNDAI /60 /2021 () //
4	BLAPL/0001486/2021	SK. MINAR KADIR @ MINI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	MANGALPUR /318 /2019 () //
5	BLAPL/0001487/2021	SANA @ DURGA CHARAN DALAI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /35 /2021 () //
6	BLAPL/0001488/2021	MANOJ PATTNAIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	CHATRAPUR /68 /2013 () //
7	BLAPL/0001489/2021	M. DILIP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /40 /2020 () //
8	BLAPL/0001490/2021	SURAJIT DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	ORKEL /103 /2020 () //
9	BLAPL/0001491/2021	SANTOSH PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /120 /2020 () //
10	BLAPL/0001492/2021	GANGA BETI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PODIA PS /66 /2020 () //
11	BLAPL/0001493/2021	BIJAY KUMAR MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR MOHANTY VS	LALBAG /35 /2021 () //

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12	BLAPL/0001494/2021	BIJAYA KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /29 /2019 () //
13	BLAPL/0001495/2021	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	BEGUNIA P.S. /21 /2021 () //
14	BLAPL/0001496/2021	SUBASH BISWAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /19 /2020 () //
15	BLAPL/0001497/2021	MOHAMMAD IRFAN VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BANHARPALI /187 /2020 () //
16	BLAPL/0001498/2021	MD. ISTIFAK ANSARI VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BANHARPALI /187 /2020 () //
17	BLAPL/0001499/2021	PINTU @ KUMAR RANJAN MAHALIK VS STATE OF ODISHA	R.C.JENA VS	BAISINGA /250 /2019 () //
18	BLAPL/0001500/2021	BIKASH DAS VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	MADHUPATNA /21 /2021 () //
19	BLAPL/0001501/2021	DEBI @ DEVI SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	SOHELLA /154 /2019 () //
20	BLAPL/0001502/2021	SANTOSH KHATEI VS STATE OF ODISHA	SAILABALA JENA VS	KHALLIKOTE /48 /2021 () //
21	BLAPL/0001503/2021	SATYAJIT DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	JANKIA P.S. /18 /2021 () //
22	BLAPL/0001504/2021	LAKHINDRA @ LAXMIDHAR PRADHAN VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR SADAR /259 /2020 () //
23	BLAPL/0001505/2021	PETURAM @ SUKADEV MALLICK	SMRUTI RANJAN MOHAPATRA	SINGLA /145 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001506/2021	PRASANTA KUMAR PANIGRAHI	AMULYA RATNA PANDA	DASPALLA /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001507/2021	RAJKUMAR BANCHHOR	DEEPALI MAHAPATRA	BELPARA /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001508/2021	TULU NAYAK	AMULYA RATNA PANDA	CHAKAPADA PS /16 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001509/2021	BAIKASH BAIRAGI	PRATAP KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001510/2021	SUKUTA @ CHANDIA @ RAJESH KUMAR NAYAK	SWARADA PRASAD DASH	SIMULIA /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001511/2021	KAMA MADHI	PRASANTA KUMAR NANDA	KALIMELA /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001512/2021	CHANDRAKANTI MEHER	MANAS CHAND	JUNAGARH /59 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001513/2021	NIRA @ NIRAPADA DAS	MANAS CHAND	AIRPORT /240 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001514/2021	SWARNA RANJAN PATRA @ SOUMYA @ BUTE @ MOHINI @ MALAYA @ BABU	B. K. MOHAPATRA	KEONJHAR TOWN /286 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001515/2021	BIRUPAKHYA SAHU	PRAHALLADA SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001516/2021	ALOK @ ALOK KUMAR SAHOO	BIJAYA KUMAR SAHOO	ODAGAON /184 /2018
		VS	VS	()

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35	BLAPL/0001517/2021	STATE OF ODISHA NARAYAN KUMAR KHAITAN VS UNION OF INDIA	BASUDEV PUJAH VS	// / /0 ()
36	BLAPL/0001518/2021	TAILA BEHERA @ TAILA TANU BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// KEONJHAR SADAR /386 /2020 ()
37	BLAPL/0001519/2021	SIKEN MUNDA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// BAMBARI /104 /2020 ()
38	BLAPL/0001520/2021	ABHILASH PATI @ RONAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BARGARH /405 /2020 ()
39	BLAPL/0001521/2021	SHYAMA MUNDA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// BAMBARI /104 /2020 ()
40	BLAPL/0001522/2021	JAGA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /540 /2020 ()
41	BLAPL/0001523/2021	CHANDAN PATRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// TUMUSINGA /139 /2020 ()
42	BLAPL/0001524/2021	SANTOSH BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// LALBAG /294 /2020 ()
43	BLAPL/0001525/2021	BULU MANAHIRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /716 /2020 ()
44	BLAPL/0001526/2021	BIKI@ BIKASH NAIK VS STATE OF ODISHA	RONIT GHOSH VS	// TALCHER TOWN /6 /2020 ()
45	BLAPL/0001527/2021	JOGENDRA CHOUDHURY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// KORAPUT TOWN /24 /2021 ()

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46	BLAPL/0001528/2021	SUKANTA ROUTRAY @ SUKANTA CHANDRA VS STATE OF ODISHA	DEBASIS ANAN DAS VS	CHOUDWAR /104 /2015 () //
47	BLAPL/0001529/2021	NARESH MANDAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /23 /2021 () //
48	BLAPL/0001530/2021	RAHUL NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	LOISINGHA(BOLANGIR) /310 /2020 () //
49	BLAPL/0001531/2021	AZAD NAG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BHASMA /123 /2020 () //
50	BLAPL/0001532/2021	DINABANDHU MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR DASH VS	BEGUNIA P.S. /197 /2020 () //
51	BLAPL/0001533/2021	LITU PRADHAN VS STATE OF ODISHA	RAJALAXMI BISWAL VS	ANGUL TOWN /174 /2013 () //
52	BLAPL/0001534/2021	MILAN @ KALIA KHILLAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	MOTANGA /185 /2020 () //
53	BLAPL/0001535/2021	JAGAN @ JAGANNATH JENA VS STATE OF ODISHA	ANUPAM DASH VS	SARAT /23 /2020 () //
54	BLAPL/0001536/2021	SACHIDANANDA SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	K.NUAGAON /224 /2019 () //
55	BLAPL/0001537/2021	RAJENDRA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /265 /2020 () //
56	BLAPL/0001538/2021	RAMESH PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BOIPARIGUDA /13 /2017 () //
57	BLAPL/0001539/2021	BISWANATH BISWAL	PARSURAM DAS	BAIDYANATHPUR /28 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001540/2021	MUNA@ ASHISH KUMAR DAS	RONIT GHOSH	CUTTACK SADAR /311 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001541/2021	SARA @ SARAJUDDIN KHAN	JAYADEBA BEHERA	BANAPUR P.S. /334 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001542/2021	SASUPALLI SUDHIR @ S.SUDEER	DILLIP KUMAR MOHANTY	KASINAGAR /11 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001543/2021	GULIA @ PARAMESWAR @ KAILASH LENKA ARUN KUMAR DAS (1)		CHANDIPUR /86 /2018
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0001544/2021	AMARKANTA DIGAL	PRADEEPTA KUMAR SWAIN	SARANGADA /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001545/2021	PRAMOD SAHU	DURGA PRASANNA MISHRA	MANAMUNDA /204 /2016
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001546/2021	SURESH GOND	ANIRUDHA DAS	SOHELLA /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001547/2021	KISUN HEMBRAM @ SUNIL	ABHAYA KUMAR PARIDA	GORUMOHISANI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0001548/2021	SASTIK BISWAS	SOMANATH MITRA	//0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0001549/2021	GUNURI @ PARESH PARIDA	SURYAKANTA DASH	PATTAMUNDAI /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0001550/2021	RAMA CHANDRA SAHU	ALOK KUMAR PANDA	BAIDYANATHPUR /7 /2021
		VS	VS	()

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69	BLAPL/0001551/2021	STATE OF ODISHA MANAS PRUSTY VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /20 /2021 ()
70	BLAPL/0001552/2021	STATE OF ODISHA TANMAYA KUMAR SAHU VS	SURYAKANTA DASH VS	// SPL.TASK FORCE /6 /2020 ()
71	BLAPL/0001553/2021	STATE OF ODISHA AMIT PATRA VS	PRASANTA KUMAR NANDA VS	// BHASMA /123 /2020 ()
72	BLAPL/0001554/2021	STATE OF ODISHA SANKAR SABAR @ RAJU KUMAR SABAR VS	TUKUNA KUMAR MISHRA VS	// GUNUPUR /17 /2019 ()
73	BLAPL/0001555/2021	STATE OF ODISHA VASEEM VS	MANAS CHAND VS	// JEYPORE SADAR /239 /2020 ()
74	BLAPL/0001556/2021	STATE OF ODISHA SALUNA VS	MANAS CHAND VS	// JEYPORE SADAR /239 /2020 ()
75	BLAPL/0001557/2021	STATE OF ODISHA RABINDRA GOUDA VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /178 /2020 ()
76	BLAPL/0001558/2021	STATE OF ODISHA B. NAI PATRA VS	JITENDRA SAMANTARAY VS	// BERHAMPUR SADAR /194 /2017 ()
77	BLAPL/0001559/2021	STATE OF ODISHA BHAGIRATHI DAS VS	SANJIB KUMAR BISWAL VS	// BARANGA /221 /2019 ()
78	BLAPL/0001560/2021	STATE OF ODISHA BABULA BEHERA VS	SURYAKANTA DASH VS	// RAMBHA (CHATRAPUR) /48 /2021 ()
79	BLAPL/0001561/2021	STATE OF ODISHA CHANDAN DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RAIBANIA /5 /2020 () //

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80	BLAPL/0001562/2021	AMIT PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LEPHRIPADA /140 /2020 0 //
81	CMAPL/0000028/2021	S.J. CHARITABLE TRUST VS B.M.C.,BHUBANESWAR	ADV. VS	// 0 //
82	CMP/0000095/2021	MAMATA DEHURY VS PADMINI SAHOO	SUSANTA KUMAR DASH VS	// 0 //
83	CMP/0000096/2021	KUNJA BIHARI SWAIN VS DUKHISHYAM SWAIN	MANAS RANJAN SATPATHY VS	// 0 //
84	CMP/0000097/2021	PRATAP CHANDRA PATRA VS PARBATI PATRA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
85	CMP/0000098/2021	KENDRIYA VIHAR RESIDENCE WELFARE ASSOCIATION VS CANARA BANK,BBSR	MANOJ KUMAR MOHANTY VS	// 0 //
86	CMP/0000099/2021	BHOLA BEHERA VS SABHAPATI BEHERA	DEEPAK RANJAN SUNDARAY VS	// 0 //
87	CONTC/0001253/2021	TRILOCHAN RAY VS MANSI NIMBHAL, IAS	KSHIROD KUMAR PAHIL VS	// 0 //
88	CONTC/0001254/2021	KAMAL KUMAR AGRAWAL VS DR. LAXMIDHAR SAHOO, DIRECTOR, CAPITAL HOSPITAL	ADV VS	// 0 //
89	CONTC/0001255/2021	DUSMANTA KUMAR PANDA VS ANU GARG, IAS	ADV VS	// 0 //
90	CONTC/0001256/2021	KARUNAKAR KHANDA VS SUDHANSU SEKHAR MISHRA, IPS	ADV VS	// 0 //
91	CONTC/0001257/2021	DEBARAJ JANI	ADV	//

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		VS	VS	0
		ABHAY, IPS		//
92	CONTC/0001258/2021	NIRBHAKAR SAHU	ADV	//
		VS	VS	0
		N.B.DHAL,		//
93	CONTC/0001259/2021	BIKASH KUMAR SAHOO	ADV	//
		VS	VS	0
		RENU CHHIBAR		//
94	CONTC/0001260/2021	JASHOBANTI MOHAPATRA	ADV	//
		VS	VS	0
		RANJANA CHOPRA		//
95	CONTC/0001261/2021	DHANESWAR KHUNTIA	ADV	//
		VS	VS	0
		ASHISH THAKARE, IAS		//
96	CONTC/0001262/2021	DHANEWAR KHUNTIA	ADV	//
		VS	VS	0
		ASHISH THAKARE, IAS		//
97	CONTC/0001263/2021	DR.KALI CHARAN CHOUDHURY	ADV	//
		VS	VS	0
		ASHOK K.K.MEENA, IAS		//
98	CONTC/0001264/2021	ASHALATA DAS	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		ABHAYA,D.G.OF POLICE		//
99	CONTC/0001265/2021	KALPANA RANI NATH	SAILABALA JENA	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
100	CONTC/0001266/2021	BHAIRABA CHANDRA SATPATHY	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//
101	CONTC/0001267/2021	BICHITRA KUMAR JENA	ADV.	//
		VS	VS	0
		DR. SANAJEEV RANJAN		//
102	CONTC/0001268/2021	SRIPATI SETHI	ADV	//
		VS	VS	0

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		SUDARSHAN PARIDA, ENGINEER-IN-CHIEF, RURAL WORKS 1		//
103	CONTC/0001269/2021	SIRISH CHANDRA MOHANTY	ADV	//
		VS	VS	0
		ASHISH THAKARE, IAS		//
104	CONTC/0001270/2021	UGRESAN SAHOO	S.C.PRADHAN	//
		VS	VS	0
		TAPAN KUMAR NAYAK		//
105	CONTC/0001271/2021	NIRANJAN JENA	ADV	//
		VS	VS	0
		DR. N.THIRUMALA NAIK, IAS		//
106	CONTC/0001272/2021	NABAKISHORE PRADHAN	ADV	//
		VS	VS	0
		DR. N.THIRUMALA NAIK, IAS		//
107	CONTC/0001273/2021	JYOTIRMAYEE PATTANAYAK	SADAYA LAXMI PATNAIK	//
		VS	VS	0
		JUGAL KISHOR KUMAR BANOTH		//
108	CONTC/0001274/2021	SANTOSH MATI	SAILESH DAS	//
		VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORATION		//
109	CONTC/0001275/2021	SABAR NAYAK	SAILESH DAS	//
		VS	VS	0
		BHUBANESWAR MUNICIPAL CORPORATION		//
110	CONTC/0001276/2021	RAMESH KUMAR SAHU	ADV	//
		VS	VS	0
		ARUN BOTHRA,IPS		//
111	CONTC/0001277/2021	GANGADHAR JENA	ADV	//
		VS	VS	0
		GANGADHAR SAHOO, OAS		//
112	CONTC/0001278/2021	BHAGABAN SAMANTARAY	ADV	//
		VS	VS	0
		RANJANA CHOPRA, IAS		//
113	CONTC/0001279/2021	KSHIROD BIHARI PRADHAN	ADV	//
		VS	VS	0
		SATYABRATA SAHU, IAS		//

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114	CONTC/0001280/2021	TRINATH SAHOO VS D.K.SINGH, I.A.S.	ADV. VS	// 0 //
115	CONTC/0001281/2021	KEDARESWARA SAHOO VS PRATIPTA KUMAR SAHANI, MD, OSFC	ADV VS	// 0 //
116	CONTC/0001282/2021	SARAT KUMAR PATRA VS DEORANJAN KUMAR SINGH	ADV VS	// 0 //
117	CONTC/0001283/2021	NAGEN SANKAR PANDA VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
118	CONTC/0001284/2021	GOPAL KRISHNA BAGARTY VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
119	CONTC/0001285/2021	SOMANATH MAHAPATRA VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
120	CONTC/0001286/2021	ANJALI MAHARANA VS BISHNUPADA SETHY	SUKANTA KUMAR MISHRA VS	// 0 //
121	CONTC/0001287/2021	ARUNI KUMAR RAJHANSA VS MONISHA BANERJEE, IAS	SAMARENDRA PATTANIK VS	// 0 //
122	CONTC/0001288/2021	SUJEET KUMAR PANDA VS PRADEEP KUMAR JENA, IAS	ADV VS	// 0 //
123	CONTC/0001289/2021	AMARENDRA SARANGI VS PRADEEP KUMAR JENA, IAS	ADV VS	// 0 //
124	CONTC/0001290/2021	RABINDRA KUMAR SAHOO VS BISHNUPADA SETHY, IAS	ADV VS	// 0 //
125	CONTC/0001291/2021	AKSHAYA KUMAR DAS	ADV	//

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		VS	VS	0
126	CONTC/0001292/2021	PRADEEP KUMAR JENA, IAS DEBASHISH KUMAR SARKAR	ADV	//
		VS	VS	0
127	CONTC/0001293/2021	PRADEEP KUMAR JENA, IAS MD. MUSTAQUE AHMED	ADV	//
		VS	VS	0
128	CONTC/0001294/2021	DR. KRISHAN KUMAR, IAS RAJENDRA NARAYAN KAR	ADV	//
		VS	VS	0
129	CONTC/0001295/2021	PRADEEP KUMAR JENA, IAS UMAKANTA MOHAPATRA	ADV	//
		VS	VS	0
130	CONTC/0001296/2021	STATE OF ORISSA SABITA BHOI	RAMDAS ACHARY	//
		VS	VS	0
131	CONTC/0001297/2021	SUMAN KISHORE DUNG DUNG, OAS KISHORE CHANDRA DALAI	ADV	//
		VS	VS	0
132	CONTC/0001298/2021	M.ABDAL AKHTAR PRITAM PANDA	ADV	//
		VS	VS	0
133	CONTC/0001299/2021	CHAKRABARTI SINGH RATHORE, COLLECTOR, JAJPUR SUBHAKANTA NAYAK	SMRUTI RANJAN PATI	//
		VS	VS	0
134	CONTC/0001300/2021	SANJEEV CHOPRA, SECRETARY, HOME DEPT. M/S.ACRUX REALCON PVT.LTD	ADV	//
		VS	VS	0
135	CRLA/0000106/2021	PRADEEP KUMAR SAHU SATYASIBA MISHRA	DEEPAK KU SAHOO	KENDRAPARA /14 /2021
		VS	VS	0
136	CRLA/0000107/2021	STATE OF ODISHA D. SRIPATI	TANMAY MISHRA	BHANJANAGAR /465 /2020
		VS	VS	0

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137	CRLA/0000108/2021	STATE OF ODISHA BIMBADHAR DAS VS	S.MOHAPATRA VS	// BHADRAK RURAL /600 /2018 ()
138	CRLA/0000109/2021	STATE OF ODISHA PRATAP CHANDRA KESHI VS	B.S.DASPARIDA VS	// BALASORE VIGILANCE /39 /2013 ()
139	CRLLP/0000007/2021	STATE OF ODISHA(VIG.) HEMANTA KANTA VS	B.S.DASPARIDA VS	// / /0 J.M.F.C.,BINIKA(Sonapur *) TR/0000625/2017
140	CRLMA/0000055/2021	STATE OF ODISHA VS MAKARA @ RAMAKANTA MALLICK	ARUPA NANDA DAS (ADDL.GOV.T.ADVOCATE) VS	CHOUWAR /71 /2020 ()
141	CRLMA/0000056/2021	PRABASH CHANDRA MISHRA VS	PRASANNA KUMAR MISHRA VS	// NAYAPALLI P.S. /355 /2019 ()
142	CRLMA/0000057/2021	STATE OF ODISHA RUDRA DASH VS	PRASANNA KUMAR MISHRA VS	// NAYAPALLI P.S. /355 /2019 ()
143	CRLMC/0000309/2021	STATE OF ODISHA JOGENDRA BHUJABAL VS	S.S.K.SUBUDHI VS	// BHUBANESWAR VIGILANCE /61 /2009 ()
144	CRLMC/0000310/2021	STATE OF ODISHA(VIG.) NILADRI BIHARI JOSHI VS	TRILOCHAN NANDA VS	// BOLANGIR TOWN /590 /2020 ()
145	CRLMC/0000311/2021	STATE OF ODISHA TUKU MISHRA @ DEBASISH MISHRA VS	TIRTH KUMAR SAHU VS	// DUNGURIPALI /172 /2019 ()
146	CRLMC/0000312/2021	STATE OF ODISHA ULLASH KABU VS	SUBRAT KUMAR NAYAK VS	// MALGODOWN /253 /2020 ()
147	CRLMC/0000313/2021	STATE OF ORISSA KANGALI DALEI VS STATE OF ORISSA	PRASANTA KUMAR NANDA VS	// ORKEL /164 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMC/0000314/2021	BILASI SETHI @ BILASINI VS STATE OF ODISHA	BISWARANJAN DALAI VS	TELKOI /66 /2006 () //
149	CRLMC/0000315/2021	SEBATI @ SUKANTI PADIHARI @ PARIHARI VS STATE OF ORISSA	DILLIP RAY VS	NAIKANI-DIHI /35 /2021 () //
150	CRLMC/0000316/2021	MADHAB BEHERA VS STATE OF ODISHA	SUSANTA KUMAR JOSHI VS	G.UNDYAGIRI /10 /2021 () //
151	CRLMC/0000317/2021	SADHU MUDULI VS STATE OF ORISSA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
152	CRLMC/0000318/2021	MUJIBUR SEKH VS STATE OF ORISSA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
153	CRLMC/0000319/2021	PRASHANT MUNSI VS STATE OF ORISSA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
154	CRLMC/0000320/2021	RADHAGOBINDA @ DIPU DAS VS STATE OF ORISSA	MANAS CHAND VS	PANIKOILI /133 /2013 () //
155	CRLMC/0000321/2021	MANAS PURNA ACHARYA VS STATE OF ODISHA	RAMDAS ACHARY VS	ASKA /40 /2019 () //
156	CRLMP/0000353/2021	TUSHAR KANTA LENKA VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	/ /0 () //
157	CRLMP/0000354/2021	SANTOSH MATI VS STATE OF ODISHA	SAILESH DAS VS	/ /0 () //
158	CRLMP/0000355/2021	SABAR NAYAK VS STATE OF ODISHA	SAILESH DAS VS	/ /0 () //
159	CRLMP/0000356/2021	KHIROD CHANDRA MALLICK	ASHIS KUMAR MISHRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE STATE OF ODISHA		//
160	CRLMP/0000357/2021	SUBASH MOHAPATRA	SHIVSANKAR MOHANTY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
161	CRLMP/0000358/2021	MANORANJAN SAMMANTARAY	SAMARENDRA PATTANAİK	/ /0
		VS	VS	0
		SUPERINTENDENT OF POLICE		//
162	CRLMP/0000359/2021	NARAYAN BEHERA	MONARANJAN MUDDULI	/ /0
		VS	VS	0
		STATE OF ODISHA		//
163	CRLMP/0000360/2021	RAMESH CHANDRA SAHOO	RAMDAS ACHARY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
164	CRLMP/0000361/2021	AMARENDRA SAMAL	CHITTA RANJAN DASH	/ /0
		VS	VS	0
		DIPTI DAS		//
165	CRLMP/0000362/2021	AMARENDRA SAMAL	CHITTA RANJAN DASH	/ /0
		VS	VS	0
		DIPTI DAS		//
166	CRLMP/0000363/2021	SHAKTI SEKHAR SWAIN	CHITTA RANJAN DASH	/ /0
		VS	VS	0
		STATE OF ODISHA		//
167	CRLMP/0000364/2021	PRATIMA PANY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
168	CRLMP/0000365/2021	CHARBAK SUBUDHI	CHITTA RANJAN DASH	/ /0
		VS	VS	0
		STATE OF ODISHA		//
169	CRLMP/0000366/2021	LILIBALA BEHERA @ LILI BEHERA	BHABANI PRASAD SAMAL	/ /0
		VS	VS	0
		STATE OF ODISHA		//
170	CRLMP/0000367/2021	SUJATA ANJALI MALLICK	AMIYA KUMAR MOHANTY	/ /0
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMP/0000368/2021	STATE OF ODISHA SARBAJIT MAHAL VS	RASHMI RANJAN MISHRA VS	// / /0 ()
172	CRLMP/0000369/2021	STATE OF ODISHA BIJAY KETAN SETHY VS	KABIR KUMAR JENA VS	// / /0 ()
173	CRLMP/0000370/2021	SUPERINTENDENT OF POLICE JASMINERANI SAHOO @ NAYAK VS	S.N.BISWAL VS	// / /0 ()
174	CRLMP/0000371/2021	STATE OF ODISHA BISWANATH KARKARIA VS	SUBASH CHANDRA ACHARYA VS	// / /0 ()
175	CRLREV/0000072/2021	STATE OF ODISHA FAIZ RAHMAN VS	DR. SIMANCHALLA RANJIT VS	// KHURDA SADAR /539 /2018 ()
176	CRLREV/0000073/2021	STATE OF ODISHA TULARAM MAJHI VS	DINESH KUMAR MOHANTY VS	// MAHULPALI /96 /2012 ()
177	FAO/0000040/2021	STATE OF ODISHA CHITTA RANJAN MOHANTY VS	SUSANTA KUMAR DASH VS	// // ()
178	FAO/0000041/2021	RASHMI RANJAN ROUSTRAY MANASI JENA VS	DHANANJAYA MUND VS	// // ()
179	MATA/0000008/2021	UNION OF INDIA SUSANATA KUMAR SAHOO VS	MANAS CHAND VS	// // ()
180	MATA/0000009/2021	GAYATRI SAHOO SIDHARTHA SANKAR PATRO VS	ABHIRAM SWAIN VS	// // ()
181	MATA/0000010/2021	BIJAYA SATPATHY DEBASHIS MEKAP VS	PABITRA KUMAR NAYAK VS	// // ()
		MAMINA MEKAP		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	RPFAM/0000013/2021	SAGAR SAHU VS BANDANA SAHU	KARUNAKARA NAYAK VS	// 0 //
183	RSA/0000018/2021	SHANTIL.ATA ROUT VS STATE OF ORISSA	DWARIKA PRASAD MOHANTY VS	// 0 //
184	RSA/0000019/2021	RABINDRA KUMAR PATI VS SABITRI PATI	PRASANNA KUMAR MISHRA VS	// 0 //
185	RVWPET/0000043/2021	DR. SUJATA PANDA VS DR.KAMALINI BEPARI	SANJAY KUMAR MISHRA VS	// 0 //
186	TRP(C)/0000063/2021	PUSPANJALI DAS VS BIKRAM KUMAR DAS	RUDRA NARAYAN PARIJA VS	// 0 //
187	TRP(C)/0000064/2021	KADAMBINI MOHANTY VS NABA KISHORE MOHANTY	ASHOK KUMAR DAS VS	// 0 //
188	TRP(C)/0000065/2021	NANDITA SETHI @ BEHERA VS SADANANDA BEHERA	SAMIR KUMAR MISHRA VS	// 0 //
189	TRP(C)/0000066/2021	RAJSHREE NANDA VS DUSHMANTA TANDI@TIKESHWAR	U.C.MISHRA VS	// 0 //
190	TRP(C)/0000067/2021	SASMITA MOHARANA VS SUSEN KUMAR MAHARANA	GHANASHYAM MUDULI VS	// 0 //
191	TRP(C)/0000068/2021	MOUSUMI MITRA @ GHOSH VS SATISH KUMAR MITRA	PARTHA MUKHERJI VS	// 0 //
192	TRP(C)/0000069/2021	SUPRABHA PATRA VS SANTOSH KUMAR PANDA	GOPAL KRISHNA NAYAK VS	// 0 //
193	TRPCRL/0000016/2021	SANDEEP JAIN	SASWAT KUMAR ACHARYA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	JUDGE FAMILY COURT, BHAWANIPATNA(Kalahandi)
194	TRPCRL/0000017/2021	ANISHA JAIN MANOJ KUMAR MOHAPATRA	SOURA CHANDRA MOHAPATRA	Crp/0000024/2020 //0
		VS	VS	()
195	TRPCRL/0000018/2021	STATE OF ODISHA NIRMAL CHANDRA KHATUA	P.R.MISHRA	// //0
		VS	VS	()
196	TRPCRL/0000019/2021	TAPASWINI BISWAL @ KHATUA DEBASHISA SAHOO	DEBASIS PANIGRAHI	// //0
		VS	VS	()
197	WA/0000181/2021	RITU PURNIMA POTHAL ODISHA GRAMYA BANK	KARUNAKAR JENA	// //
		VS	VS	()
198	WA/0000182/2021	PRADIP KU.MOHANTY RABINDRA KUMAR SAHOO	S.N.SHARMA	// //
		VS	VS	()
199	WA/0000183/2021	ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD. KRUSHNA CH.MISHRA	SHANTI PRAKASH MOHANTY	// //
		VS	VS	()
200	WA/0000184/2021	STATE OF ODISHA KRUSHNA CHANDRA MISHRA	SHANTI PRAKASH MOHANTY	// //
		VS	VS	()
201	WA/0000185/2021	STATE OF ODISHA MIHIR KUMAR MOHAPATRA	SUMITRA MOHANTY	// //
		VS	VS	()
202	WP(C)/0006853/2021	STATE OF ODISHA SUBRAT KUMAR DAS	LINGARAJ SARANGI	// //
		VS	VS	()
203	WP(C)/0006854/2021	STATE OF ODISHA CHITTARANJAN MISHRA	SAMARENDRA PATTNAIK	// //
		VS	VS	()
204	WP(C)/0006855/2021	STATE OF ODISHA JAMUNA NAYAK	NIRANJAN BISWAL	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0006856/2021	GENERAL MANAGER, MCL, HINGULA AREA STATE OF ODISHA VS NARESH CHANDRA SWAIN	ADDL.GOV.T.ADVOCATE VS	// // 0 //
206	WP(C)/0006857/2021	SUNIL EKKA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
207	WP(C)/0006858/2021	PUNIT SAHU VS NOTIFIED AREA COUNCIL, CHAMPUA	AMIT PRASAD BOSE VS	// 0 //
208	WP(C)/0006859/2021	STATE OF ODISHA VS KRISHNA CHANDRA BEHERA	ADDL. GOVT. ADVOCATE VS	// 0 //
209	WP(C)/0006860/2021	CHANDAN KUMAR SAHOO @ PINTU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
210	WP(C)/0006861/2021	STATE OF ODISHA VS PANCHANAN PANDA	ADDL. GOVT. ADVOCATE VS	// 0 //
211	WP(C)/0006862/2021	STATE OF ODISHA VS BIPLAB KESHARI SAMANTARAY	ADDL. GOVT. ADVOCATE VS	// 0 //
212	WP(C)/0006863/2021	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	// 0 //
213	WP(C)/0006864/2021	KHUDIRAM MURMU VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
214	WP(C)/0006865/2021	M/S.VASUNDHARA METALIKS PVT.LTD VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
215	WP(C)/0006866/2021	RABINDRA PANDA VS COLLECTOR AND DM, BALASORE	UDIT RANJAN JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0006867/2021	RAMESH CHANDRA BISOI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
217	WP(C)/0006868/2021	SUNDAR PRAVAT DAS VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
218	WP(C)/0006869/2021	SUNDAR PRAVAT DAS VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
219	WP(C)/0006870/2021	SUNDAR PRAVAT DAS VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
220	WP(C)/0006871/2021	JOGESH CHANDRA MAHALIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
221	WP(C)/0006872/2021	SABITA KUMARI RATH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
222	WP(C)/0006873/2021	JUDHISTIR MALIK VS STATE OF ODISHA	S.S.K.SUBUDHI VS	// 0 //
223	WP(C)/0006874/2021	BASUMATI MAJHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
224	WP(C)/0006875/2021	M/S. ORISSA SPINNING MILLS LTD. VS REGIONAL PROVIDENT FUND COMMNR. EMPLOYEEES	BISWAJIT MAHARANA VS	// 0 //
225	WP(C)/0006876/2021	SWARNA MANJARI SAMAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
226	WP(C)/0006877/2021	SUSANTA KUMAR SWAIN VS PUNJAB NATIONAL BANK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0006878/2021	SAGAR KUMAR BASKEY	RAMA KRISHNA BISOI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0006879/2021	JHILI RANI PRADHAN	S.S.K.SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0006880/2021	ARUN KUMAR MAHALIK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0006881/2021	DUSHMANT KUMAR MOHANTY	S.S.K.SUBUDHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0006882/2021	RAJALAXMI MISHRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0006883/2021	PRAMOD KUMAR LENKA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0006884/2021	CHANDAN RATH	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0006885/2021	SILENDRA KUMAR ROUT	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0006886/2021	SANIMANI MAJHI	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0006887/2021	SILENDRA KUMAR ROUT	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0006888/2021	SANTOSH KUMAR SATAPATHY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0006889/2021	JAGADISH SAHOO	BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0006890/2021	STATE OF ODISHA SURESH KUMAR SAHOO VS	MANAS PATI VS	// // 0
240	WP(C)/0006891/2021	STATE OF ODISHA PURNA CHANDRA SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
241	WP(C)/0006892/2021	STATE OF ODISHA PRAVAS CHANDRA MISHRA VS	BAIDHARA SAHOO VS	// // 0
242	WP(C)/0006893/2021	REGISTRAR COOPERATIVE SOCIETIES,ODISHA NRUSINGH CHARAN SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
243	WP(C)/0006894/2021	STATE OF ODISHA MADHUSUDAN PRADHAN VS	BAIDHARA SAHOO VS	// // 0
244	WP(C)/0006895/2021	REGISTRAR COOPERATIVE SOCIETIES,ODISHA AJIT KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
245	WP(C)/0006896/2021	STATE OF ODISHA JAGADISH SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
246	WP(C)/0006897/2021	STATE OF ODISHA BHADA MAJHI VS	GYANA RANJAN SETHI VS	// // 0
247	WP(C)/0006898/2021	STATE OF ODISHA RAJ KUMAR GUPTA VS	BIRAJA PRASANNA DAS VS	// // 0
248	WP(C)/0006899/2021	STATE OF ODISHA BANAMALI PANDA VS	SUKANTA KUMAR MISHRA VS	// // 0
249	WP(C)/0006900/2021	STATE OF ODISHA PRASANTA KUMAR DORA VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0006901/2021	ANANTA CHARAN MARNDI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
251	WP(C)/0006902/2021	BIKRAM MAJHI VS KABITA MISHRA	NIRANJAN PANDA VS	// 0 //
252	WP(C)/0006903/2021	SUGRIBA DEURI VS KABITA MISHRA	NIRANJAN PANDA VS	// 0 //
253	WP(C)/0006904/2021	DINABANDHU NAYAK VS KABITA MISHRA	NIRANJAN PANDA VS	// 0 //
254	WP(C)/0006905/2021	SARDA MINES PVT.LTD VS JOINT DIRECTOR OF MINES,JODA	SATYA SMRUTI MOHANTY VS	// 0 //
255	WP(C)/0006906/2021	DAMAYANTI DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
256	WP(C)/0006907/2021	SATRUGHAN MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
257	WP(C)/0006908/2021	BHUPENDRA SINGH SIDAR VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
258	WP(C)/0006909/2021	NIRANJAN SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
259	WP(C)/0006910/2021	JAGAT BANDHU MEHER VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
260	WP(C)/0006911/2021	BHUSHAN POWER AND STEEL LTD. VS UNION OF INDIA	KRISHNA PRATAP SINGH VS	// 0 //
261	WP(C)/0006912/2021	PRADEEP KUMAR NEGI	SATYA RANJAN PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006913/2021	J.RUPA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0006914/2021	DAMODAR MISHRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0006915/2021	SUBHASHREE MOHANTY	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006916/2021	MNJUSHREE BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006917/2021	N.RAJESH KUMAR	GOPINATH PANDA	//
		VS	VS	0
		COMMNR.CUM SECY., SC AND ST DEVELOPMENT DEPT.		//
267	WP(C)/0006918/2021	SRIMATI RAMANI SAHU	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0006919/2021	HEMALATA SIAL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006920/2021	SANTILATA BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006921/2021	SOMAMANI MOHANTY	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006922/2021	JYOTSNARANI JENA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0006923/2021	ODISHA GRAMYA BANK, GARHAMADHUPUR, BIRPOIN	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0006924/2021	THE PRINCIPAL CUM DDO, DHARMASALA MAHAVIDYALAYA SAILAXMI MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //
274	WP(C)/0006925/2021	ODISHA GRAMYA BANK, GARHAMADHUPUR VS THE PRINCIPAL CUM DDO, JAGANNATHJEW MAHAVIDYALAYA	BRUNDA MOHANTY VS	// 0 //
275	WP(C)/0006926/2021	MANDAKINI DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
276	WP(C)/0006927/2021	GANGADHAR BARIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
277	WP(C)/0006928/2021	NIRANJAN BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
278	WP(C)/0006929/2021	KAMAL LOCHAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
279	WP(C)/0006930/2021	BANAJ KUMAR SARANGI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
280	WP(C)/0006931/2021	ANOJ AGARWAL VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
281	WP(C)/0006932/2021	HIRANYA KUMAR BARAL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
282	WP(C)/0006933/2021	STATE OF ODISHA VS RAKESH KUMAR SAHOO	ADDL.GOV.T.ADVOCATE VS	// 0 //
283	WP(C)/0006934/2021	STATE OF ODISHA VS JITENDRA KUMAR SINGH	ADDL.GOV.T.ADVOCATE VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :22/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0006935/2021	SWETA PRASAD ROUT VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
285	WP(C)/0006936/2021	STATE OF ODISHA VS JAYA PRAKASH MOHANTY	ADDL.GOV.T.ADVOCATE VS	// 0 //
286	WP(C)/0006937/2021	L.NARASINGHA RAO VS UNION OF INDIA	N.R.ROUTRAY VS	// 0 //
287	WP(C)/0006938/2021	JAGABANDHU MAHANANDIA VS D.G. OF POLICE, CUTTACK	GOPINATH PANDA VS	// 0 //
288	WP(C)/0006939/2021	MAYADHAR JENA VS CIVIL JUDGE SENIOR DIVISION, BHADRAK	SATYABRATA MOHANTY VS	// 0 //
289	WP(C)/0006940/2021	TRINATH BEHERA VS THE SECY. HOUSING AND URBAN DEVELOPMENT	AKSHAYA KUMAR JENA VS	// 0 //
290	WP(C)/0006941/2021	STATE OF ODISHA VS MD.NOOR ELLAHI	ADDL.GOV.T.ADVOCATE VS	// 0 //
291	WP(C)/0006942/2021	STATE OF ODISHA VS HATAN KUMAR KHATUA	ADDL.GOV.T.ADVOCATE VS	// 0 //
292	WP(C)/0006943/2021	STATE OF ODISHA VS RAKESH KUMAR PRADHAN	ADDL.GOV.T.ADVOCATE VS	// 0 //
293	WP(C)/0006944/2021	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
294	WP(C)/0006945/2021	M/S. TATA STEEL LTD. VS SANTOSH KUMAR SAMAL	PRABHU PRASAD MOHANTY VS	// 0 //
295	WP(C)/0006946/2021	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DEBABRATA RATH		//
296	WP(C)/0006947/2021	M/S. DLF LTD.	ADITYA NARAYAN DAS	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0006948/2021	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		GOPINATH PALAI		//
298	WP(C)/0006949/2021	M/S. DLF LTD.	ADITYA NARAYAN DAS	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0006950/2021	STATE OF ODISHA	ADDL.STANDING COUNSEL	//
		VS	VS	0
		SOMANATH SAHOO		//
300	WP(C)/0006951/2021	M/S. DLF LTD.	ADITYA NARAYAN DAS	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0006952/2021	STATE OF ODISHA	ADDL.STANDING COUNSEL	//
		VS	VS	0
		DIBAKAR MOHAPATRA		//
302	WP(C)/0006953/2021	M/S. DLF LTD.	ADITYA NARAYAN DAS	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0006954/2021	M/S. DLF LTD.	ADITYA NARAYAN DAS	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0006955/2021	SARAT CHANDRA NAYAK	SURYA NARAYAN DAS	//
		VS	VS	0
		GOVT.OF ODISHA		//
305	WP(C)/0006956/2021	MANORANJAN BARIK	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006957/2021	SAROJ KUMAR SAHOO	PRASANNA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		UCO BANK		//
307	WP(C)/0006958/2021	PURNA CHANDRA PUJHARI	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
308	WP(C)/0006959/2021	RAMACHANDRA MOHANTA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
309	WP(C)/0006960/2021	SANKARSAN MISHRA	PRAVAT KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
310	WP(C)/0006961/2021	JHASAKETANI SUNA	ANIMA KUMARI DEI	//
		VS	VS	0
		STATE OF ODISHA		//
311	WP(C)/0006962/2021	PRATAP CHANDRA ROUT	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
312	WP(C)/0006963/2021	TRINATH MISHRA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
313	WP(C)/0006964/2021	RABINDRA NATH MOHANTY	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
314	WP(C)/0006965/2021	GANGADHAR PANIGRAHI	DILLIP RAY	//
		VS	VS	0
		THE STATE OF ODISHA		//
315	WP(C)/0006966/2021	RAJESH KUMAR DAS	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
316	WP(C)/0006967/2021	MADHAB CHANDRA PATRO	SANGRAMJEET SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
317	WP(C)/0006968/2021	DHIRAJ MAHANTA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0006969/2021	PRAGNYA PARAMITA JETHY VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
319	WP(C)/0006970/2021	DARPA NARAYAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
320	WP(C)/0006971/2021	BISWARANJAN DAS VS THE COMMNR.LR AND S, BOARD OF REVENUE	SUDHIR KUMAR MALLICK VS	// 0 //
321	WP(C)/0006972/2021	DEBASISH MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
322	WP(C)/0006973/2021	AJAY KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
323	WP(C)/0006974/2021	BINOY KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
324	WP(C)/0006975/2021	MANAS DASMOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
325	WP(C)/0006976/2021	SARAT CHANDRA SENAPATI VS THE COMMNR.LR AND S,BOARD OF REVENUE	SUDHIR KUMAR MALLICK VS	// 0 //
326	WP(C)/0006977/2021	TIRTHA KUMAR PRAMANIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
327	WP(C)/0006978/2021	AJAY KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
328	WP(C)/0006979/2021	SANTOSH KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
329	WP(C)/0006980/2021	BHAKTABANDHU NAYAK	SUDHIR KUMAR MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE COMMNR.LR AND S. BOARD OF REVENUE		//
330	WP(C)/0006981/2021	KRISHNA KUMAR SINGH	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0006982/2021	THE MANAGEMENT OF M/S.STEEL AUTHORITY,BHABHANI	ABHINAV KUMAR DAS	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMNR.II		//
332	WP(C)/0006983/2021	CHANDRAKANTI ROUT	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006984/2021	SAGAR NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0006985/2021	DANARDAN MAHATA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0006986/2021	GOPAL KRUSHNA BEHERA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0006987/2021	JATINDRA KUMAR PANDA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006988/2021	DHANIRAM MAJHI	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0006989/2021	PRIYATAMA SWAIN	BITAS KUMAR SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0006990/2021	ABANI BEHERA	ASWINI KUMAR KARMI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0006991/2021	AJAYA PRADHAN	ASWINI KUMAR KARMI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0006992/2021	STATE OF ODISHA SUKRU DEHURY VS	ASWINI KUMAR KARMI VS	// // 0
342	WP(C)/0006993/2021	STATE OF ODISHA JAGNESWAR MAJHI VS	ASWINI KUMAR KARMI VS	// // 0
343	WP(C)/0006994/2021	STATE OF ODISHA SUMANTA NAYAK VS	ASWINI KUMAR KARMI VS	// // 0
344	WP(C)/0006995/2021	STATE OF ODISHA M/S. DLF LTD. VS	ADITYA NARAYAN DAS VS	// // 0
345	WP(C)/0006996/2021	UNION OF INDIA SUDSHANSU RANJAN SAHOO VS	UPENDRA KUMAR SAMAL VS	// // 0
346	WP(C)/0006997/2021	STATE OF ODISHA SHYAM SUNDAR DAS VS	ASHOK PATTANAIAK VS	// // 0
347	WP(C)/0006998/2021	STATE OF ODISHA PRATAP CHANDRA BARAD VS	JAJATI KESHARI KHUNTIA VS	// // 0
348	WP(C)/0006999/2021	STATE OF ODISHA BAIDHAR NAIK VS	SURYA NARAYAN PATNAIK VS	// // 0
349	WP(C)/0007000/2021	STATE OF ODISHA ASHISH KUMAR SENAPATI VS	UPENDRA KUMAR SAMAL VS	// // 0
350	WP(C)/0007001/2021	M.C.L SIMADRI SUBASH CHANDRA PRUSTY VS	SURYA NARAYAN PATNAIK VS	// // 0
351	WP(C)/0007002/2021	STATE OF ODISHA BIJOYA KUMAR DASH VS	SURYA NARAYAN PATNAIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0007003/2021	MANORAMA DAS VS IDCO	UPENDRA KUMAR SAMAL VS	// 0 //
353	WP(C)/0007004/2021	GOURANGA CHARAN PANDA VS DY.REGISTRAR.ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0 //
354	WP(C)/0007005/2021	DR. STHITAPRAJNA LENKA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
355	WP(C)/0007006/2021	NARENDRA KUMAR JENA VS DY.REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL,CUTTACK	SUBHADUTTA ROUTRAY VS	// 0 //
356	WP(C)/0007007/2021	BISHNU PRASAD PATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
357	WP(C)/0007008/2021	BISHNUPRIYA NAIK VS DY.REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL,CUTTACK	SUBHADUTTA ROUTRAY VS	// 0 //
358	WP(C)/0007009/2021	BRUNDABAN GHADAI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
359	WP(C)/0007010/2021	SIPRA SETHY VS STATE GOVT. OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
360	WP(C)/0007011/2021	BIMAL KU.SAHOO VS CHIEF GENERAL MANAGER, SBI	BIBHUTI BHUSAN MISHRA VS	// 0 //
361	WP(C)/0007012/2021	PRADYUMNA KUMAR ROUT BALABARMA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
362	WP(C)/0007013/2021	NRUPAMANI HARAPL VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
363	WP(C)/0007014/2021	DR. DIBAKAR DALAI	SURYA NARAYAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0007015/2021	SANTAN ROUT	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0007016/2021	ODISHA GRAMYA BANK, ATHARBANKI BRANCH	CHROVINDA MOHANTY	//
		VS	VS	0
		THE COMMNR. CUM SECY., S AND ME DEPT.		//
366	WP(C)/0007017/2021	PREMALATA SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0007018/2021	PARAMANANDA ROUT	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0007019/2021	ANANDA CHANDRA BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0007020/2021	LOKANATH BHOI	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0007021/2021	DASARATHI PRAHARAJ	AJAYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0007022/2021	MAKAR KETAN SAHOO	ALEKHA CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0007023/2021	PRAVAT NALINI MOHANTY	SANTANU KUMAR SARANGI	//
		VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//
373	WP(C)/0007024/2021	MARKANDA BEHERA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0007025/2021	RAJENDRA BEHERA	RITA SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0007026/2021	LINA ROUT PRAHALLAD PADHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0 //
376	WP(C)/0007027/2021	HALADHAR MISHRA VS STATE OF ODISHA	M.PRATAP@ PRATAP KUMAR MOHAPATRA VS	// 0 //
377	WP(C)/0007028/2021	ANKITA MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
378	WP(C)/0007029/2021	CHANDNI MISHRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
379	WP(C)/0007030/2021	ANANTA CHARAN MALLICK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
380	WP(C)/0007031/2021	ROMALIN PATTANAIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
381	WP(C)/0007032/2021	PRADEEP KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
382	WP(C)/0007033/2021	SHYAMASIKTA NAYAK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
383	WP(C)/0007034/2021	SUNITA PURTY VS SECY., ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SAMARENDRA BAHADUR VS	// 0 //
384	WP(C)/0007035/2021	UTTAM KUMAR SAHU VS MINAKETAN NANDI	JYOTSNARANI RATH VS	// 0 //
385	WP(C)/0007036/2021	PABITRA MOHAN GURU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0007037/2021	HRUSHIKESH SETHI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
387	WP(C)/0007038/2021	DR. BALARAM BAG VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
388	WP(C)/0007039/2021	ABHIMANYU DAS VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
389	WP(C)/0007040/2021	NIRANJAN BHOI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
390	WP(C)/0007041/2021	SANJULATA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
391	WP(C)/0007042/2021	M/S. MILLENNIUM SUPPLIERS PVT. LTD. VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
392	WP(C)/0007043/2021	ADIKANDA MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
393	WP(C)/0007044/2021	LINGARAJ NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
394	WP(C)/0007045/2021	KSHETRAMOHAN KANDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
395	WP(C)/0007046/2021	M/S. VASUNDHARA TRANSLOGISTICS PVT. LTD. VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
396	WP(C)/0007047/2021	RAGHUNATH TUDU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
397	WP(C)/0007048/2021	PRABHA KANTI MINJ	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0007049/2021	NILAMBAR MAJHI	R.N.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0007050/2021	MOHAN CHARAN BHOI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0007051/2021	DIPENDRA SIKA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0007052/2021	SUBODHA KUMAR PRADHAN	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		ENGINEER IN CHIEF SECY. TO GOVT.		//
402	WP(C)/0007053/2021	SADHABA MUNDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0007054/2021	HARADHAN CHAMPATY	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0007055/2021	BHABANI SANKAR MOHANTY	BIJAY JENA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0007056/2021	PRAFULLA KUMAR PANDA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0007057/2021	RAJESH BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PUNJAB NATIONAL BANK		//
407	WP(C)/0007058/2021	MUNA SAMAL	SOUBHAGYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0007059/2021	LALBIHARI NAIK	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0007060/2021	D.G. OF POLICE, CUTTACK MAMATA SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
410	WP(C)/0007061/2021	JAYANTI DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
411	WP(C)/0007062/2021	GOPAL CHARAN MAHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
412	WP(C)/0007063/2021	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
413	WP(C)/0007064/2021	JYOTIRANJAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
414	WP(C)/0007065/2021	NALINI KANTA PATNAIK VS CORPORATION BANK	ABINASH BARIK VS	// 0 //
415	WP(C)/0007066/2021	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
416	WP(C)/0007067/2021	CHHABILA BIHARI MAHAKUR VS STATE OF ODISHA	DEBRAJ MOHANTY VS	// 0 //
417	WP(C)/0007068/2021	ABHIMANYU RAUTARAY VS SANTANU KUMAR RAUTARAY	AJIT KUMAR MOHANTY VS	// 0 //
418	WP(C)/0007069/2021	MAHESWAR BEHERA VS STATE OF ODISHA	V. NARASINGH VS	// 0 //
419	WP(C)/0007070/2021	USHARANI SAHOO VS THE HINDUSTAN PETROLEUM CORPORATION LTD.	ASUTOSH SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0007071/2021	PADMA DEHURY VS ANURI BHUKTA	PRASHANTA KUMAR NAYAK VS	// 0 //
421	WP(C)/0007072/2021	TARUN BEHERA VS REGIONAL TRANSPORT OFFICR,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
422	WP(C)/0007073/2021	AKHAYA KUMAR SAHU VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
423	WP(C)/0007074/2021	TAPAN KUMAR NANDA VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
424	WP(C)/0007075/2021	MANOJ KUMAR HOTA VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
425	WP(C)/0007076/2021	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// 0 //
426	WP(C)/0007077/2021	SIMANCHAL MISRA VS STATE OF ODISHA	S.PATTNAIAK VS	// 0 //
427	WP(C)/0007078/2021	RADHANATH PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
428	WP(C)/0007079/2021	GOURAHARI JENA VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
429	WP(C)/0007080/2021	SWARNALATA PATTANAIAK VS STATE OF ODISHA	S.PATTANAIAK VS	// 0 //
430	WP(C)/0007081/2021	MADHUSUDAN MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
431	WP(C)/0007082/2021	BIBHUDATTA SWAIN	S.PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0007083/2021	KULAMANI SWAIN	S.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0007084/2021	SHIBA PRASAD JENA	SIDHESWAR MALLIK	//
		VS	VS	0
		PURI KONARK DEVELOPMENT AUTHORITY		//
434	WP(C)/0007085/2021	SUKANTI JENA	S.K.PRADHAN 3	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0007086/2021	SABITRI DEVI	SUSANTA KUMAR DASH	//
		VS	VS	0
		THE UNION OF INDIA		//
436	WP(C)/0007087/2021	PRATAP CHANDRA NAYAK	GOPALKRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0007088/2021	BINOD BIHARI MOHAPATRA	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0007089/2021	BASUDEV SWAIN	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0007090/2021	CHITRALEKHA MAHARANA	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0007091/2021	VISHNU PRASAD PATI	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0007092/2021	CHITRALEKHA MAHARANA	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0007093/2021	ARUPANANDA DASH	SIDHARTHA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0007094/2021	STATE OF ODISHA SABITA SATAPATHY VS	SIDHARTHA SWAIN VS	// // 0
444	WP(C)/0007095/2021	STATE OF ODISHA SUKANTI PRABHA PATI VS	SIDHARTHA SWAIN VS	// // 0
445	WP(C)/0007096/2021	STATE OF ODISHA GEETANJALI MOHANTY VS	SIDHARTHA SWAIN VS	// // 0
446	WP(C)/0007097/2021	STATE OF ODISHA GOLAK BIHARI DAS VS	SIDHARTHA SWAIN VS	// // 0
447	WP(C)/0007098/2021	STATE OF ODISHA PREMALATA SATAPATHY VS	SIDHARTHA SWAIN VS	// // 0
448	WP(C)/0007099/2021	STATE OF ODISHA ANANTA CHARAN SAHOO VS	SIDHARTHA SWAIN VS	// // 0
449	WP(C)/0007100/2021	STATE OF ODISHA SATYANANDA DALAI VS	SIDHARTHA SWAIN VS	// // 0
450	WP(C)/0007101/2021	STATE OF ODISHA PADMANAVA SAHOO VS	SIDHARTHA SWAIN VS	// // 0
451	WP(C)/0007102/2021	STATE OF ODISHA CHITTARANJAN DASH VS	SIDHARTHA SWAIN VS	// // 0
452	WP(C)/0007103/2021	STATE OF ODISHA SUBAS CHANDRA CHANDA VS	SIDHARTHA SWAIN VS	// // 0
453	WP(C)/0007104/2021	STATE OF ODISHA PRAFULLA KUMAR DALAI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0007105/2021	TEJESWAR NAYAK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
455	WP(C)/0007106/2021	PRADEEP PATTANAYAK VS R.T.O.JAGATSINGHPUR	ASHOK KUMAR ROUT VS	// 0 //
456	WP(C)/0007107/2021	SAURI SANKAR MISHRA VS CAT, CUTTACK	NIRANJAN LENKA VS	// 0 //
457	WP(C)/0007108/2021	SANDIP KUMAR SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
458	WP(C)/0007109/2021	JOGESWAR BANCHHOR VS ENGINEER IN CHIEF, PUBLIC HEALTH	GYANA RANJAN SETHI VS	// 0 //
459	WP(C)/0007110/2021	PLOYBRIGHT TECHNOLOGIES VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
460	WP(C)/0007111/2021	KHAGAPATI BHATRA VS STATE OF ODISHA	UMESH CH. BEHURA VS	// 0 //
461	WP(C)/0007112/2021	DILIP SARKAR VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
462	WP(C)/0007113/2021	PRAVAKAR SAMANTA VS THE COLLECTOR, JAJPUR	PRAFULLA KUMAR RATH VS	// 0 //
463	WP(C)/0007114/2021	SULOCHANA ROUSTRAY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
464	WP(C)/0007115/2021	BINAPANI SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
465	WP(C)/0007116/2021	M/S. SURGI PLAST INDIA	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	WP(C)/0007117/2021	STATE OF ODISHA DIBAKAR MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	()
467	WP(C)/0007118/2021	STATE OF ODISHA REGISTRAR (JUDICIAL)	XX	//
		VS	VS	()
468	WPCRL/0000023/2021	PRINCIPAL SECRETARY, KADUA @ BABUNA MAJHI	NIRANJAN PANDA	//
		VS	VS	()
469	WPCRL/0000024/2021	STATE OF ODISHA GOBINDA CHANDRA MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	()
470	ABLAPL/0002324/2021	STATE OF ODISHA LILI SAHOO	PRIYA RANJAN SINGH	//
		VS	VS	()
471	ABLAPL/0002325/2021	STATE OF ODISHA RITA SAHU	BISWAJIT MAHARANA	//
		VS	VS	()
472	ABLAPL/0002326/2021	STATE OF ODISHA PRAVAKAR MALIK	SARADA PRASAD DASH	//
		VS	VS	()
473	ABLAPL/0002327/2021	STATE OF ODISHA PUREN PADHAN	JAGABANDHU SAHU	//
		VS	VS	()
474	ABLAPL/0002328/2021	STATE OF ODISHA MIR ROHIT	S.SATYAJIT MOHAPATRA (2)	//
		VS	VS	()
475	ABLAPL/0002329/2021	STATE OF ODISHA SAROJ KUMAR BEHERA	KSHIROD KUMAR SAHOO	//
		VS	VS	()
476	ABLAPL/0002330/2021	STATE OF ODISHA JAYANTA NAYAK	JAJATI KISHORE MOHANTY	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0002331/2021	STATE OF ODISHA B. NIRAJ DIGAL VS	SUSANTA KUMAR MISHRA VS	// KASINAGAR /110 /2020 ()
478	ABLAPL/0002332/2021	STATE OF ODISHA HAREKRUSHNA MOHANTY VS	B.S.DASMOHAPATRA VS	// NILGIRI /46 /2021 ()
479	ABLAPL/0002333/2021	STATE OF ODISHA SISIR BARIK VS	PUSPAMITRA MOHAPATRA VS	// ORKEL /119 /2017 ()
480	ABLAPL/0002334/2021	STATE OF ODISHA ANANT SADASIVA MATTAGAJA SINGH VS	ABHAYA KUMAR PARIDA VS	// PIPLI /34 /2019 ()
481	ABLAPL/0002335/2021	STATE OF ODISHA PABITRA BADATYA @ ALOK BADATYA VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /349 /2020 ()
482	ABLAPL/0002336/2021	STATE OF ODISHA LINGARAJ PUJARI VS	RAMAKANTA PANDA VS	// BALLIGUDA /235 /2020 ()
483	ABLAPL/0002337/2021	STATE OF ODISHA BIKASH DANTA VS	SURYAKANTA DWIBEDI VS	// BAUNISUNI /139 /2020 ()
484	ABLAPL/0002338/2021	STATE OF ODISHA BALAKRUSHNA BEHERA VS	RAMANI KANTA PATTANAİK VS	// PURIGHAT /126 /2019 ()
485	ABLAPL/0002339/2021	STATE OF ODISHA MANASH KUMAR MALLICK @ BABULI VS	DEEPAK KU SAHOO VS	// AUL /151 /2019 ()
486	ABLAPL/0002340/2021	STATE OF ODISHA MANJULATA BEHERA VS	RAJENDRA NARAYAN ROUT VS	// SORO /60 /2021 ()
487	ABLAPL/0002341/2021	STATE OF ODISHA MANASH KUMAR MALLİK @ BABULI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /143 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0002342/2021	AJIT DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	PARADEEP LOCK /144 /2017 () //
489	ABLAPL/0002343/2021	NAMITA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /61 /2021 () //
490	ABLAPL/0002344/2021	SRIMANTA HATI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	UDALA /36 /2020 () //
491	ABLAPL/0002345/2021	KUMANTA BINDHANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /114 /2019 () //
492	ABLAPL/0002346/2021	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PURIGHAT /126 /2019 () //
493	ABLAPL/0002347/2021	SITAKANTA PATRA VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	RAJKANIKA /47 /2021 () //
494	ABLAPL/0002348/2021	TAJO SAHA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	PURUNABAZAR /53 /2021 () //
495	ABLAPL/0002349/2021	SHYAMA SUNDAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /53 /2021 () //
496	ABLAPL/0002350/2021	GOPAL JENA @ ARIYA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	HARABHANGA /138 /2020 () //
497	ABLAPL/0002351/2021	SRIKANTA PADHI VS STATE OF ODISHA	SITIKANT MISHRA VS	NAYAPALLI P.S. /505 /2020 () //
498	ABLAPL/0002352/2021	BAPI @ BASANTA SAMAL VS UNION OF INDIA(RAILWAY)	SATYAJIT MOHAPATRA (2) VS	BHADRAK TOWN /36 /2020 () //
499	ABLAPL/0002353/2021	KALIA KAHALA	BISHNU PRASAD PRADHAN	BASELI SAHI PS /29 /2021

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002354/2021	JISHU @ HIRAN MAYA DAS	BIBHUTI RANJAN MOHANTY	DHENKANAL SADAR /310 /2019
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0002355/2021	CHITTARANJAN JENA	PRADEEP KUMAR DAS	ANANDAPUR /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0002356/2021	AMIT DAS	ARIJEET MISHRA	JEYPORE SADAR /123 /2012
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0002357/2021	SWARNA PRAVA JENA @ SWORANA PRAVA JENA	BIBHUTI RANJAN MOHAPATRA	NANDIPADA /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0002358/2021	P. RAJPRAKASH	DILLIP KUMAR PRADHAN	KENDRAPARA /79 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002359/2021	DEEPAK KUMAR BEHERA	AMITAV TRIPATHY	BALANGA /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002360/2021	SUREKHA GENDRE	SUSHANTA KU. JOSHI	BELTUKURI /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0002361/2021	KABI NARAYAN KHORA	BISWAJIT RANJAN TRIPATHY	LAXMIPUR /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0002362/2021	PABITRA BASANTIA	AMULYA RATNA PANDA	DHARMASALA /76 /2021
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0002363/2021	BISHNU CHARAN HEMBRAM	PANCHANAN PANIGRAHI	KANKADAHAD /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0002364/2021	GOUTAM BRAHMADEO	SUSHANTA KU. JOSHI	BELTUKURI /9 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0002365/2021	STATE OF ODISHA SUSHA @ SUSANTA NAIK VS	PANCHANAN PANIGRAHI VS	// PARJANG /241 /2020 ()
512	ABLAPL/0002366/2021	STATE OF ODISHA RANKANIDHI CHAMPATI VS	AMLAN SHAKTI PAUL VS	// JANKIA P.S. /25 /2021 ()
513	ABLAPL/0002367/2021	STATE OF ODISHA RAMRAY @ BRAJA MAJHI @ TUDU VS	NIRANJAN LENKA VS	// KHUNTA /30 /2021 ()
514	ABLAPL/0002368/2021	STATE OF ODISHA PURNA CHANDRA BARIK VS	SIBA PRASAD MIHSRA VS	// KOREI /54 /2021 ()
515	ABLAPL/0002369/2021	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA VS	SUMIT SEKHAR PATTANAIAK VS	// BALIPATNA /35 /2021 ()
516	ABLAPL/0002370/2021	STATE OF ODISHA AMIT DAS VS	ARIJEET MISHRA VS	// JEYPORE SADAR /41 /2018 ()
517	ABLAPL/0002371/2021	STATE OF ODISHA RITESH PANIGRAHI VS	MANAS CHAND VS	// CAPITAL P.S. /29 /2021 ()
518	ABLAPL/0002372/2021	STATE OF ODISHA BABLU ROUT @ BEDABYASA ROUT VS	SANTANU KUMAR SARANGI VS	// THELKOLOI PS /23 /2021 ()
519	ABLAPL/0002373/2021	STATE OF ODISHA TRIKASH BEURA VS	DEBASIS BISWAL VS	// JAGATSINGPUR /65 /2021 ()
520	ABLAPL/0002374/2021	STATE OF ODISHA DHARARNIDHARA NAYAK VS	SRINIBASH SATAPATHY VS	// MADHUPATNA /39 /2021 ()
521	ABLAPL/0002375/2021	STATE OF ODISHA SURYAMANI BEHERA VS	SARAT KUMAR BEHERA VS	// OUPADA /11 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0002376/2021	HARI PRADHAN VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	SARANAKUL /151 /2020 () //
523	ABLAPL/0002377/2021	BINODINI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BONAI /102 /2020 () //
524	ABLAPL/0002378/2021	MD.RAJA HUSSEIN VS STATE OF ODISHA	T.K.J.SAMANTA VS	NABARANGAPUR TOWN /69 /2021 () //
525	ABLAPL/0002379/2021	PARAMANANDA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BAIDESWAR /14 /2021 () //
526	ABLAPL/0002380/2021	BALAKRUSHNA PANDA VS STATE OF ODISHA	BASUDEV PUJARI VS	/ /0 () //
527	ABLAPL/0002381/2021	RAJESH MUNDA VS STATE OF ODISHA	SUBHRAKANTA MISHRA VS	SASON /13 /2021 () //
528	ABLAPL/0002382/2021	PRATAP SABAR VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /42 /2019 () //
529	ABLAPL/0002383/2021	RAMESH SENAPATI VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	JAKHAPURA /57 /2018 () //
530	ABLAPL/0002384/2021	M.T. ASHISH KUMAR @ PINTU MALLICK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JAJPUR ROAD /18 /2021 () //
531	ABLAPL/0002385/2021	IRMA PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /174 /2020 () //
532	ABLAPL/0002386/2021	KALANDI PADIHARI VS STATE OF ODISHA	AJAYA KUAMR JENA VS	NADANAKANAN P.S. /19 /2021 () //
533	ABLAPL/0002387/2021	RABI KANSARI	SOUMYA RANJAN DAS	RAGHUNATHPALI /7 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0002388/2021	STATE OF ODISHA PRADEEP SARATHI MOHAPATRA	ANIRUDHA DAS	// CHANDIPOSH PS /10 /2021
		VS	VS	()
535	ABLAPL/0002389/2021	STATE OF ODISHA SOMNATH MISHRA	RAJIB LOCHAN PATTNAIK	// KHAIRA /26 /2021
		VS	VS	()
536	ABLAPL/0002390/2021	STATE OF ODISHA NAKUL BISOI	RAJIB LOCHAN PATTNAIK	// MATHILI /29 /2021
		VS	VS	()
537	ABLAPL/0002391/2021	STATE OF ODISHA GOPABANDHU PANDA	RABINDRANATH PRUSTY	// / /0
		VS	VS	()
538	ABLAPL/0002392/2021	STATE OF ODISHA SUDAM CHARAN MAJHI	ALEKH CHANDRA MOHANTY	// / /0
		VS	VS	()
539	ABLAPL/0002393/2021	STATE OF ODISHA(VIG.) REBATI NANDI @ SUMATI @ SUKA	PRAVASH CHANDRA JENA	// JALESWAR /64 /2021
		VS	VS	()
540	ABLAPL/0002394/2021	STATE OF ODISHA SUMAN BARIK	CHITTA RANJAN DASH	// KHARABEL NAGAR P.S. /54 /2021
		VS	VS	()
541	ABLAPL/0002395/2021	STATE OF ODISHA CHAITALI PATRA @ DAS	HEMANTA KUMAR MOHANTA	// BARIPADA TOWN /460 /2020
		VS	VS	()
542	ABLAPL/0002396/2021	STATE OF ODISHA PURNACHANDRA BEHERA	SAMVIT MOHANTY	// JAGATSINGPUR /59 /2021
		VS	VS	()
543	ABLAPL/0002397/2021	STATE OF ODISHA KAMALINI BHUYAN	ASHOK DAS	// PARLAKHEMUNDI /37 /2021
		VS	VS	()
544	ABLAPL/0002398/2021	STATE OF ODISHA KABITA @ KUMARI KABITA PRADHAN	PRAVASH CHANDRA JENA	// JALESWAR /64 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0002399/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK VS	DEVASHIS PANDA VS	// KEONJHAR TOWN /45 /2021 ()
546	ABLAPL/0002400/2021	STATE OF ODISHA SILU @ SHAILESH KUMAR PATTANAYAK VS	DEVASHIS PANDA VS	// KEONJHAR TOWN /46 /2021 ()
547	ABLAPL/0002401/2021	STATE OF ODISHA RITA RANI JENA VS	RAMA CHANDRA JENA VS	// / /0 ()
548	ABLAPL/0002402/2021	STATE OF ODISHA BULU KHUNTIA VS	HIMANSU BHUSAN SUTAR VS	// BASELI SAHI PS /258 /2020 ()
549	ABLAPL/0002403/2021	STATE OF ODISHA ROSHNI PADHY VS	ASHOK DAS VS	// KRUSHNA PRASAD /16 /2021 ()
550	ABLAPL/0002404/2021	STATE OF ODISHA CHAKRADHAR MOHANTY VS	SANJAY KUMAR DAS (2) VS	// BALIAPAL /25 /2021 ()
551	ABLAPL/0002405/2021	STATE OF ODISHA TUTUA BEHERA @ TITUA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /59 /2021 ()
552	ABLAPL/0002406/2021	STATE OF ODISHA MONALI MONALISA SINGH VS	SMRUTI RANJAN ROUT VS	// KENDRAPARA /3 /2021 ()
553	ABLAPL/0002407/2021	STATE OF ODISHA JAGANNATH PATRA @ JAGA VS	BIDYALOK MOHAPATRA VS	// DHARAKOT PS /2 /2021 ()
554	ABLAPL/0002408/2021	STATE OF ODISHA MINATI DATTA VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /46 /2021 ()
555	ABLAPL/0002409/2021	STATE OF ODISHA AMIT KUMAR NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// NAYAGARH /158 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0002410/2021	RAMA MAHALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BANSADA /40 /2021 () //
557	ABLAPL/0002411/2021	NIDRABATI BHUYAN VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /37 /2021 () //
558	ABLAPL/0002412/2021	SRINIVAS @ N. CHIRANJIBI RAO VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	BERHAMPUR TOWN /23 /2021 () //
559	ABLAPL/0002413/2021	KASINATH BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /197 /2020 () //
560	ABLAPL/0002414/2021	BULU MAJHI VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	BERHAMPUR TOWN /23 /2021 () //
561	ABLAPL/0002415/2021	ASISH PATTANAYAK @ AKASH PATTANAYAK VS STATE OF ODISHA	ASHOK DAS VS	KRUSHNA PRASAD /16 /2021 () //
562	ABLAPL/0002416/2021	BHAGIRATH ADI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MARINE PST TALCHUA /16 /2021 () //
563	ABLAPL/0002417/2021	SHASHIKANTA SAHU VS STATE OF ODISHA	BIRENDRA KU PARDHI VS	RARUAN /33 /2021 () //
564	ABLAPL/0002418/2021	SISIR ROUT @ SHISHIR KUMAR ROUT VS STATE OF ODISHA	JAGANNATH KAMILA VS	INFCITY PS /40 /2021 () //
565	WPC(OA)/0000015/2017	DURYODHAN BEHERA VS STATE OF ODISHA	RANJIT MOHANTY, D.K.MITRA, M.MOHANTY VS	// () //
566	WPC(OA)/0000448/2018	JAGANNATH MALLIICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
567	WPC(OA)/0000830/2017	HIMANSU RANJAN MOHANTY	NIROJ KUMAR MAHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OA)/0001522/2017	RAJENDRA PRASAD PANIGRAHI	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OA)/0001544/1999	SURESH CHANDRA PANIGRAHI	DR. DINABANDHU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OA)/0001827/2017	SIDHU CHARAN SINGH	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OA)/0001853/2015	KEDAR MISHRA	KRISHNA CHANDRA SAHU, S.S.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OA)/0002379/2018	DR. MILON MITRA	AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OA)/0002943/2016	BHIMASEN KANHAR	R.K.SAHOO, A.R.MISHRA,R.C.BEHERA, M.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0000731/2017	SANGRAM KESHARI MISHRA	AJAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0001014/2016	KEDARNATH RANA	S.B.MOHANTY, S.K.DAS, S.S.MOHAPATRA, P.K.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0001355/2001	KALANDI BEHERA	R.N.ACHARYA, S.B.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0003716/2016	NABAKISHORE SAMANTRAY	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
578	CONTC(CPC)/0000212/2015	ABHINA KUMAR PARIJA	SADASIVA PATRA 1	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :22/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	RVWPET(RPC)/0000045/2017	PRADIP JENA, COMMISSIONER-CUM-SECY. TO GOVT. ASHOK RAJ VS STATE OF ODISHA	ADV VS	// // ()
580	RVWPET(RPC)/0000057/2019	PRAHALLAD RANASINGH VS STATE OF ODISHA	PRADIPTA MOHANTY VS	// ()

ORISSA HIGH COURT

MISC CASES FILED on :22/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2021 OJC/14457/1996	NIRANJAN-MP	SUSANTA KUMAR DASH
2	2/2021 RVWPET(RPC)/57/2019	PRAHALLAD RANASINGH-MP	PRADIPTA MOHANTY
3	3/2021 OJC/14457/1996	NIRANJAN-MP	M/S.SUSHANTA KU.DASH
4	4/2021 ARBA/7/2020	UNION OF INDIA-MP	NANDA NANDAN MOHAPATRA
5	4/2021 OJC/14457/1996	NIRANJAN-MP	M/S.SUSHANTA KU.DASH
6	5/2021 CRLLP/7/2021	HEMANTA KANTA-MP	B.S.DASPARIDA
7	9/2021 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
8	10/2021 SA/172/1995	PRAVATI-MP	M/S.S.D.DAS
9	14/2021 TRPCRL/16/2021	SANDEEP JAIN-MP	SASWAT KUMAR ACHARYA
10	15/2021 MATA/45/2015	LINGARAJ CHOUDHURY-MP	M/S.BIBHU PR.TRIPATHY
11	15/2021 TRPCRL/18/2021	NIRMAL CHANDRA KHATUA-MP	P.R.MISHRA
12	16/2021 MATA/8/2021	SUSANATA KUMAR SAHOO-MP	MANAS CHAND
13	16/2021 TRPCRL/19/2021	DEBASHISA SAHOO-MP	DEBASIS PANIGRAHI
14	17/2021 MATA/19/2020	SURESH CHAND BEHERA-MP	BHARAT JALLI
15	17/2021 TRPCRL/92/2019	DAMODAR BEJ-MP	M/S. DEVASHIS PANDA
16	18/2021 MATA/107/2019	ASISH KU.PADHY-MP	HIMANSHU BHUSAN DASH
17	19/2021 JCRLA/41/2011	PURNA CH.BEHERA-MP	MR.JAGABANDHU SAHU
18	19/2021 MATA/9/2021	SIDHARTHA SANKAR PATRO-MP	ABHIRAM SWAIN
19	20/2021 JCRLA/6/2018	SURU KANHAR-MP	
20	20/2021 MATA/10/2021	DEBASHIS MEKAP-MP	PABITRA KUMAR NAYAK
21	21/2021 JCRLA/10/2018	JITU@JITENDRA NAYAK-MP	M/S.CHITTA RANJAN SAHU, P.K.MISHRA, FOR APPEL
22	21/2021 MATA/10/2021	DEBASHIS MEKAP-MP	PABITRA KUMAR NAYAK
23	22/2021 JCRLA/42/2017	BARU KISHAN-MP	
24	22/2021 MATA/98/2020	ADITI DAS-MP	SANTANU KUMAR SARANGI
25	23/2021 JCRLA/99/2017	BISAK MALI-MP	MS.BIJAYA LAXMI TRIPATHY
26	24/2021	RATHLAL DHANQWAR @ KUNDA-MP	ADV.

27	JCRLA/5/2021 25/2021	RATHLAL DHANQWAR @ KUNDA-MP	ADV.
28	JCRLA/5/2021 25/2021	SAGAR SAHU-MP	KARUNAKARA NAYAK
29	RPFAM/13/2021 26/2021	SAGAR SAHU-MP	KARUNAKARA NAYAK
30	RPFAM/13/2021 35/2021	ASHARPI PRADHAN-MP	M/S.S.P.MISRA
31	RFA/101/2006 36/2021	ASHARPI PRADHAN-MP	M/S.S.P.MISRA
32	RFA/101/2006 37/2021	ASHARPI PRADHAN-MP	M/S.S.P.MISRA
33	RFA/101/2006 38/2021	BIDYADHAR MAHANTA-MP	M/S.MILAN KANUNGO
34	RFA/131/2006 44/2021	AMARENDRA SAMAL-MP	CHITTA RANJAN DASH
35	CRLMP/361/2021 45/2021	AMARENDRA SAMAL-MP	CHITTA RANJAN DASH
36	CRLMP/362/2021 46/2021	SUJATA ANJALI MALLICK-MP	AMIYA KUMAR MOHANTY
37	CRLMP/367/2021 47/2021	SUJATA ANJALI MALLICK-MP	AMIYA KUMAR MOHANTY
38	CRLMP/367/2021 47/2021	DR. SUJATA PANDA-MP	SANJAY KUMAR MISHRA
39	RVWPET/43/2021 64/2021	PUSPANJALI DAS-MP	RUDRA NARAYAN PARIJA
40	TRP(C)/63/2021 65/2021	KADAMBINI MOHANTY-MP	ASHOK KUMAR DAS
41	TRP(C)/64/2021 66/2021	NANDITA SETHI @ BEHERA-MP	SAMIR KUMAR MISHRA
42	TRP(C)/65/2021 67/2021	RAJSHREE NANDA-MP	U.C.MISHRA
43	TRP(C)/66/2021 68/2021	SASMITA MOHARANA-MP	GHANASHYAM MUDULI
44	TRP(C)/67/2021 69/2021	MOUSUMI MITRA @ GHOSH-MP	PARTHA MUKHERJI
45	TRP(C)/68/2021 70/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL KRISHNA SAMANTARAY
46	FAO/29/2021 70/2021	SUPRABHA PATRA-MP	GOPAL KRISHNA NAYAK
47	TRP(C)/69/2021 71/2021	N.I.A.CO.LTD-MP	M/S.P.K.PANDA
48	FAO/356/2009 72/2021	THE DIVISIONAL MANAGER, DO-II NATIONAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
49	FAO/298/2020 73/2021	THE DIVISIONAL MANAGER, DO-II NATIONAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
50	FAO/298/2020 74/2021	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
51	FAO/686/2020 75/2021	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
52	FAO/686/2020 76/2021	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
53	FAO/687/2020 77/2021	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
54	FAO/687/2020 78/2021	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
55	FAO/688/2020 79/2021	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CORPORATION-MP	PRABHAKAR MOHANTY
56	FAO/688/2020 87/2021	FAIZ RAHMAN-MP	DR. SIMANCHALLA RANJIT
57	CRLREV/72/2021 88/2021	TULARAM MAJHI-MP	DINESH KUMAR MOHANTY
	CRLREV/73/2021		

58	89/2021 CRLREV/73/2021	TULARAM MAJHI-MP	DINESH KUMAR MOHANTY
59	90/2021 CMP/95/2021	MAMATA DEHURY-MP	SUSANTA KUMAR DASH
60	93/2021 CMP/98/2021	KENDRIYA VIHAR RESIDENCE WELFARE ASSOCIATION-MP	MIYA KUMAR MOHANTY
61	94/2021 CMP/99/2021	BHOLA BEHERA-MP	DEEPAK RANJAN SUNDARAY
62	97/2021 RSA/1/2006	SMT.BAIDEHI SAHU-MP	
63	98/2021 RSA/27/2014	SHRI SHRI SHYAMRAI-MP	MISS KUMARIKA BEHERA
64	99/2021 RSA/27/2014	SHRI SHRI SHYAMRAI-MP	MISS KUMARIKA BEHERA
65	100/2021 RSA/19/2021	RABINDRA KUMAR PATI-MP	PRASANNA KUMAR MISHRA
66	101/2021 RSA/28/2014	SHRI SHRI SHYAMRAI-MP	
67	102/2021 RSA/28/2014	SHRI SHRI SHYAMRAI-MP	
68	117/2021 CONTC/1378/2017	JASHOBANTA BARALandORS-MP	M/S SAMARESWAR MOHANTY, P.K.SUTAR
69	135/2021 MACA/92/2021	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ADAM KHAN
70	136/2021 MACA/785/2015	NATIONAL INSURANCE CO.LTD.-MP	M/S.GAUTAM MISRA
71	137/2021 MACA/785/2015	NATIONAL INSURANCE CO.LTD.-MP	M/S.GAUTAM MISRA
72	138/2021 MACA/84/2021	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	BRAT SATPATHY
73	139/2021 MACA/87/2021	DEVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BRAT SATPATHY
74	140/2021 MACA/64/2021	THE MANAGER(LEGAL),RELIANCE GENERAL INSURANCE CO.LTD.-MP	BRAT SATPATHY
75	141/2021 MACA/72/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	BRAT SATPATHY
76	142/2021 MACA/72/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	BRAT SATPATHY
77	143/2021 MACA/56/2021	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED-MP	BRAT SATPATHY
78	144/2021 MACA/55/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	BRAT SATPATHY
79	173/2021 CRLA/495/2016	SAPANA PRADHAN-MP	M/S.BASANTA KUMAR DAS
80	174/2021 CRLA/465/2014	PAPU@KISHORE K.SAHU-MP	M/S.DEBASNAN DAS
81	175/2021 CRLA/12/2021	TIKESWAR DAS @ KUNU-MP	SAMARENDRA BAHADUR
82	176/2021 CRLA/565/2017	SURYAMANI BEHERA@DAKA-MP	M/S.JYOTIRMAYA SAHOO
83	177/2021 CRLA/617/2020	HARISH CHANDRA NANDA-MP	ARUN KUMAR MISHRA MR.A.K.BUDHIA
84	178/2021 CRLA/595/2018	AMARISH PRADHAN-MP	NIRANJAN PANDA
85	179/2021 CRLA/575/2020	SIBA PRASAD SRICHANDAN-MP	P.K.GHOSE
86	180/2021 CRLA/575/2020	SIBA PRASAD SRICHANDAN-MP	P.K.GHOSE
87	181/2021 CRLA/109/2021	PRATAP CHANDRA KESHI-MP	B.S.DASPARIDA
88	182/2021 CRLA/109/2021	PRATAP CHANDRA KESHI-MP	B.S.DASPARIDA
89	183/2021	MUNA BISOI-MP	M/S.SURAJ MOHANTY

90	CRLA/552/2016 184/2021	KARTIKESWAR NANDA@KALIA-MP	DEVASHIS PANDA
91	CRLA/309/2016 185/2021	KESHABA PATRA-MP	M/S.SACHIDANANDA PADHEE
92	CRLA/421/2020 206/2021	RASHMI RANJAN MALLIK-MP	BIJAYA KUMAR MOHANTY
93	BLAPL/9181/2020 207/2021	SHRAWAN KUMAR PANDEY-MP	AMIT PRASAD BOSE
94	BLAPL/1622/2020 208/2021	PRADEEP KUMAR SETHY-MP	CHANDANA MISHRA
95	BLAPL/5606/2020 263/2021	NILADRI BIHARI JOSHI-MP	TRILOCHAN NANDA
96	CRLMC/310/2021 264/2021	ULLASH KABU-MP	SUBRAT KUMAR NAYAK
97	CRLMC/312/2021 265/2021	KANGALI DALEI-MP	PRASANTA KUMAR NANDA
98	CRLMC/313/2021 266/2021	BILASI SETHI @ BILASINI-MP	BISWARANJAN DALAI
99	CRLMC/314/2021 267/2021	SEBATI @ SUKANTI PADIHARI @ PARIHARI-MP	DILLIP RAY
100	CRLMC/315/2021 505/2021	ARJUN MURMU-MP	BIRAJA PRASANNA SATAPATHY
101	WA/612/2020 506/2021	KRUSHNA CH.MISHRA-MP	SHANTI PRAKASH MOHANTY
102	WA/183/2021 507/2021	KRUSHNA CHANDRA MISHRA-MP	SHANTI PRAKASH MOHANTY
103	WA/184/2021 508/2021	KRUSHNA CH.MISHRA-MP	SHANTI PRAKASH MOHANTY
104	WA/183/2021 509/2021	KRUSHNA CHANDRA MISHRA-MP	SHANTI PRAKASH MOHANTY
105	WA/184/2021 510/2021	MIHIR KUMAR MOHAPATRA-MP	SUMITRA MOHANTY
106	WA/185/2021 511/2021	MIHIR KUMAR MOHAPATRA-MP	SUMITRA MOHANTY
107	WA/185/2021 3162/2021	SUBRAT KUMAR DAS-MP	LINGARAJ SARANGI
108	WP(C)/6853/2021 3164/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
109	WP(C)/6856/2021 3165/2021	PUNIT SAHU-MP	AMIT PRASAD BOSE
110	WP(C)/6858/2021 3166/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
111	WP(C)/6859/2021 3167/2021	CHANDAN KUMAR SAHOO @ PINTU-MP	AMIT PRASAD BOSE
112	WP(C)/6860/2021 3168/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
113	WP(C)/6861/2021 3169/2021	REKHA NAIK-MP	PRAFULLA KUMAR RATH
114	WP(C)/30426/2020 3170/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
115	WP(C)/6862/2021 3171/2021	PRADYUMNA KUMAR DAS-MP	CHANDAN KUMAR ROUT
116	WP(C)/6863/2021 3173/2021	M/S.VASUNDHARA METALIKS PVT.LTD-MP	AVIJIT PATNAIK
117	WP(C)/6865/2021 3174/2021	M/S. ORISSA SPINNING MILLS LTD.-MP	BISWAJIT MAHARANA
118	WP(C)/6875/2021 3175/2021	SUSANTA KUMAR SWAIN-MP	PRAFULLA KUMAR MOHAPATRA
119	WP(C)/6877/2021 3176/2021	ARABINDA MOHANTY-MP	K.K.SWAIN
120	WP(C)/38446/2020 3177/2021	CHANDAN RATH-MP	TRILOCHAN NANDA
	WP(C)/6884/2021		

121	3179/2021 WP(C)/20950/2020	BISWA BHUSAN PARIDA-MP	JATINDRA KUMAR MOHAPATRA
122	3180/2021 WP(C)/6892/2021	PRAVAS CHANDRA MISHRA-MP	BAIDHARA SAHOO
123	3181/2021 WP(C)/6894/2021	MADHUSUDAN PRADHAN-MP	BAIDHARA SAHOO
124	3182/2021 WP(C)/6905/2021	SARDA MINES PVT.LTD-MP	SATYA SMRUTI MOHANTY
125	3183/2021 WP(C)/6908/2021	BHUPENDRA SINGH SIDAR-MP	SURENDRA KUMAR GARTIA
126	3185/2021 WP(C)/6910/2021	JAGAT BANDHU MEHER-MP	SURENDRA KUMAR GARTIA
127	3186/2021 WP(C)/6912/2021	PRADEEP KUMAR NEGI-MP	SATYA RANJAN PATI
128	3187/2021 WP(C)/6913/2021	J.RUPA-MP	SOUBHAGYA KUMAR DASH
129	3188/2021 WP(C)/6911/2021	BHUSHAN POWER AND STEEL LTD.-MP	KRISHNA PRATAP SINGH
130	3189/2021 WP(C)/6931/2021	ANOJ AGARWAL-MP	MOHIT AGARWAL
131	3190/2021 WP(C)/32350/2020	UTTAM KUMAR PRUSTY-MP	SATYABRATA MOHANTY
132	3191/2021 WP(C)/32898/2020	DR.SAMIR KUMAR LENKA-MP	SAMEER KUMAR DAS
133	3192/2021 WP(C)/6940/2021	TRINATH BEHERA-MP	AKSHAYA KUMAR JENA
134	3193/2021 WP(C)/32888/2020	DR.SRUSTIDHAR ROUT-MP	SAMEER KUMAR DAS
135	3194/2021 WP(C)/6945/2021	M/S. TATA STEEL LTD.-MP	PRABHU PRASAD MOHANTY
136	3195/2021 WP(C)/2486/2021	NARAYAN NAIK-MP	P.K.RAY
137	3196/2021 WP(C)/6948/2021	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
138	3198/2021 WP(C)/6949/2021	M/S. DLF LTD.-MP	ADITYA NARAYAN DAS
139	3199/2021 WP(C)/6950/2021	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
140	3200/2021 WP(C)/6952/2021	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
141	3201/2021 WP(C)/38186/2020	NANDINI MOHANTA-MP	ARIJEET MISHRA
142	3202/2021 WP(C)/6958/2021	PURNA CHANDRA PUJHARI-MP	MANMAYA KUMAR DASH
143	3203/2021 WP(C)/6957/2021	SAROJ KUMAR SAHOO-MP	PRASANNA KUMAR RATH
144	3204/2021 WP(C)/6959/2021	RAMACHANDRA MOHANTA-MP	ANJAN KUMAR BISWAL
145	3205/2021 WP(C)/6960/2021	SANKARSAN MISHRA-MP	PRAVAT KUMAR LENKA
146	3206/2021 WP(C)/6965/2021	GANGADHAR PANIGRAHI-MP	DILLIP RAY
147	3207/2021 WP(C)/34287/2020	PARBATI SANDIBIGRAHA-MP	BIBHUTI BHUSAN MISHRA
148	3208/2021 WP(C)/36289/2020	ANUP KUMAR KANUNGO-MP	TANMAY MISHRA
149	3209/2021 WP(C)/6966/2021	RAJESH KUMAR DAS-MP	DILLIP RAY
150	3210/2021 WP(C)/34287/2020	PARBATI SANDIBIGRAHA-MP	BIBHUTI BHUSAN MISHRA
151	3211/2021 WP(C)/6969/2021	PRAGNYA PARAMITA JETHY-MP	K.P.MISHRA
152	3212/2021	BHAGABAN JENA-MP	M/S.BRAHMANANDA TRIPATHY

153	WP(C)/14224/2016 3213/2021	JUGAL KISHOR TANDI-MP	M/S.UPENDRQA KUMAR SAMAL
154	WP(C)/10220/2018 3214/2021	THE MANAGEMENT OF M/S.STEEL AUTHORITY OF INDIA	BHUBAN SANKAR DAS
155	WP(C)/6982/2021 3215/2021	DHANIRAM MAJHI-MP	SUSHANTA KUMAR JOSHI
156	WP(C)/6988/2021 3217/2021	SHYAM SUNDAR DAS-MP	ASHOK PATTANAIAK
157	WP(C)/6997/2021 3218/2021	THE GENERAL MANAGER ANDHRA BANK-MP	M/S. C.ANANDA RAO
158	WP(C)/7276/2020 3219/2021	M/S.NATIONAL ALUMINIUM COMPANY LIMITED-MP	TANMAY MISHRA
159	WP(C)/34056/2020 3220/2021	ASHISH KUMAR SENAPATI-MP	UPENDRA KUMAR SAMAL
160	WP(C)/7000/2021 3221/2021	M/S. NATIONAL ALUMINIUM COMPANY LIMITED-MP	TANMAY MISHRA
161	WP(C)/25482/2020 3222/2021	BISWA RANJAN DHAL-MP	B.S.TRIPATHY (1)
162	WP(C)/37542/2020 3223/2021	M/S.OFDC LTD.-MP	M/S.SOMANATH MISHRA
163	WP(C)/20006/2013 3224/2021	DASARATHI PRAHARAJ-MP	AJAYA KUMAR MOHAPATRA
164	WP(C)/7021/2021 3225/2021	PRAVAT NALINI MOHANTY-MP	SANTANU KUMAR SARANGI
165	WP(C)/7023/2021 3227/2021	HALADHAR MISHRA-MP	M.PRATAP@ PRATAP KUMAR MOHAPATRA
166	WP(C)/7027/2021 3228/2021	ANKITA MOHAPATRA-MP	SURYA NARAYAN PATNAIK
167	WP(C)/7028/2021 3229/2021	CHANDNI MISHRA-MP	SURYA NARAYAN PATNAIK
168	WP(C)/7029/2021 3230/2021	ANANTA CHARAN MALLICK-MP	PRASANTA KUMAR MISHRA
169	WP(C)/7030/2021 3231/2021	ROMALIN PATTANAIAK-MP	SURYA NARAYAN PATNAIK
170	WP(C)/7031/2021 3232/2021	PRADEEP KUMAR PANDA-MP	PRASANTA KUMAR MISHRA
171	WP(C)/7032/2021 3233/2021	SHYAMASIKTA NAYAK-MP	SURYA NARAYAN PATNAIK
172	WP(C)/7033/2021 3234/2021	SUNITA PURTY-MP	SAMARENDRA BAHADUR
173	WP(C)/7034/2021 3235/2021	SANJAYA MALLICK-MP	M/S.RAJESH KU.MAHAPATRA
174	WP(C)/24683/2014 3236/2021	DIVISIONAL MANAGER UNITED INDIA INSURANCE CO.LTD.-MP	M.S.KRIPATARU PANIGRAHI,M/S.SUBRAT MISHRA,S
175	WP(C)/14760/2020 3237/2021	ALOK RANJAN BEDBAK-MP	PRABODHA CH. NAYAK
176	WP(C)/4148/2021 3238/2021	HRUSHIKESH SETHI-MP	AKSHAYA KUMAR PANDEY
177	WP(C)/7037/2021 3241/2021	ABHIMANYU DAS-MP	BHARAT JALLI
178	WP(C)/7039/2021 3242/2021	M/S. MILLENNIUM SUPPLIERS PVT. LTD.-MP	AVIJIT PATNAIK
179	WP(C)/7042/2021 3243/2021	M/S. VASUNDHARA TRANSLOGISTICS PVT. LTD.-MP	AVIJIT PATNAIK
180	WP(C)/7046/2021 3244/2021	MC,SRIMAN HIGH SCHOO-MP	MR. P.C.ACHARYA
181	WP(C)/10031/2011 3245/2021	RAJESH BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
182	WP(C)/7057/2021 3246/2021	JYOTIRANJAN MOHAPATRA-MP	SHASHI BHUSAN JENA
183	WP(C)/7064/2021 3247/2021	TAPAN KUMAR MANDAL-MP	TAPAN KUMAR MANDAL
	WP(C)/1343/2021		

184	3248/2021 WP(C)/7067/2021	CHHABILA BIHARI MAHAKUR-MP	DEBRAJ MOHANTY
185	3249/2021 WP(C)/7069/2021	MAHESWAR BEHERA-MP	V. NARASINGH
186	3250/2021 WP(C)/7069/2021	MAHESWAR BEHERA-MP	V. NARASINGH
187	3251/2021 WP(C)/7071/2021	PADMA DEHURY-MP	PRASHANTA KUMAR NAYAK
188	3252/2021 WP(C)/7070/2021	USHARANI SAHOO-MP	ASUTOSH SAHOO
189	3253/2021 WP(C)/7073/2021	AKHAYA KUMAR SAHU-MP	BASUDEV PUJARI
190	3255/2021 WP(C)/7076/2021	ASHOK KUMAR SAHOO-MP	SUVENDU KUMAR RAY
191	3256/2021 WP(C)/34740/2020	ABHAYA KUMAR DAS-MP	DILLIP RAY
192	3257/2021 WP(C)/7087/2021	PRATAP CHANDRA NAYAK-MP	GOPALKRUSHNA MOHANTY
193	3258/2021 WP(C)/7086/2021	SABITRI DEVI-MP	SUSANTA KUMAR DASH
194	3259/2021 WP(C)/7088/2021	BINOD BIHARI MOHAPATRA-MP	CHANDRAKANTA NAYAK
195	3260/2021 WP(C)/35456/2020	BASUDEV BEHERA-MP	BIRAJA PRASANNA SATAPATHY
196	3261/2021 WP(C)/7090/2021	CHITRALEKHA MAHARANA-MP	ANANTA NARAYAN PATTANAYAK
197	3262/2021 WP(C)/6607/2021	PURSOTTAM ROUSTRAY-MP	DILIP KUMAR SAHU
198	3263/2021 WP(C)/7092/2021	CHITRALEKHA MAHARANA-MP	ANANTA NARAYAN PATTANAYAK
199	3264/2021 WP(C)/6793/2021	CHITARANJAN BERA-MP	SATRUGHNA DASH
200	3267/2021 WP(C)/7113/2021	PRAVAKAR SAMANTA-MP	PRAFULLA KUMAR RATH
201	3268/2021 WP(C)/7115/2021	BINAPANI SWAIN-MP	PRAFULLA KUMAR RATH
202	3269/2021 WP(C)/7116/2021	M/S. SURGI PLAST INDIA-MP	PRAFULLA KUMAR RATH
203	43/2021 CRLMP/1023/2020	SURYANARAYAN SINGH-MP	
204	91/2021 CMP/192/2018	NALINI PRAVA PATTNAIK-MP	
205	92/2021 CMP/714/2020	KRUSHNA CHANDRA SAHOO-MP	
206	109/2021 CONTC/285/2021	GOLAK BIHARI NAYAK-MP	
207	110/2021 CONTC/286/2021	MANOJ KUMAR DASH-MP	
208	111/2021 CONTC/3489/2020	MAMATA MISHRA-MP	
209	112/2021 CONTC/303/2021	ASHOK KUMAR PUROHIT-MP	
210	113/2021 CONTC/658/2021	NETAJI PRADHAN-MP	
211	114/2021 CONTC/659/2021	ADITYA KUMAR KAR-MP	
212	115/2021 CONTC/660/2021	PRIYANKA MALLIK-MP	
213	116/2021 CONTC/661/2021	LAXMIPRIYA SWAIN-MP	
214	118/2021 CONTC/1762/2019	ODISHA LEGISLATIVE ASSEMBLY SC AND ST EMPLOYEES WELFARE ASSOCIATION-MP	
215	254/2021	SHANTI @ RUKSHANA KHATOON-MP	

216	ABLAPL/28/2021 255/2021	GUDU @ SANAUULLAH KHAN-MP	
217	ABLAPL/29/2021 256/2021	JHUNA BHOI-MP	PRASANNA KUMAR RATH
218	ABLAPL/16931/2019 257/2021	NIRANJAN SAHU-MP	
219	ABLAPL/15961/2020 258/2021	MAMATA BARIK-MP	
220	ABLAPL/571/2021 259/2021	NIRANJAN SAHOO-MP	
221	ABLAPL/642/2021 260/2021	TRINATHA NAIK-MP	
222	ABLAPL/1996/2019 3163/2021	SRIYASHREE MISHRA-MP	
223	WP(C)/14697/2016 3172/2021	ORISSA SPINNING MILL-MP	
224	WP(C)/12055/2003 3178/2021	PRAHALLAD KUMAR BEHERA-MP	
225	WP(C)/4869/2021 3184/2021	DUSMANTA KU SAHOO-MP	
226	WP(C)/20767/2015 3197/2021	UPENDRA SETHI-MP	
227	WP(C)/5091/2021 3216/2021	BISHNU MOHAN RATH-MP	
228	WP(C)/19582/2020 3226/2021	BRAHMANANDA PATI-MP	BHAKTADAS MOHANTY
229	WP(C)/31574/2011 3239/2021	ALEKHA CHANDRA PARIDA-MP	
230	WP(C)/35822/2020 3240/2021	M/S. MOWALLET ONLINE SERVICES PVT. LTD.-MP	
231	WP(C)/5704/2021 3254/2021	NAKULA BISWAL-MP	
232	WP(C)/5199/2021 3265/2021	ANTARYAMI PANDA-MP	
233	WP(C)/1690/2021 3266/2021	PRAVAT KUMAR SWAIN-MP	
	WP(C)/3467/2021		